

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 111

CP (IB) No. 289/Chd/Pb/2020

IN THE MATTER OF:

Edelweiss Asset Reconstruction Co. Ltd. through Mr. Nitin jain

Vs

Dinesh Soin

Under Section: 95 (1), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

16.05.2024

Pooja

-Sd/-
Court Officer